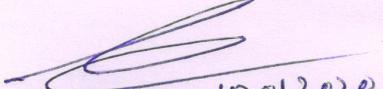


**Subject : Progress Report as on 31.12.2019 for remedial action against  
the bad odor from the 45 MGD STP, Kondli in Delhi**

**Reference:** Case No. Original Application No. 429/2019 RWA Society V/s  
Govt. of NCT of Delhi.

This is in compliance with the Order dated 24.09.2019 of Hon'ble NGT in the  
case number O.A. 429/2019, RWA Society V/s Govt. of NCT of Delhi. The progress  
report as on 31.12.2019 for remedial action against the bad odor from the 45 MGD  
STP, Kondli is annexed.

  
CE(SDW)S&E 15-01-2020

CHIEF ENGINEER (SDW) S&E  
DELHI JAL BOARD  
KILOKRI SPS, JAL VIHAR  
NEW DELHI-110024

**Progress Report as on 31.12.2019 for remedial action against the bad odor from the 45 MGD STP, Kondli in Delhi**

**Reference:** Case No. Original Application No. 429/2019 RWA Society V/s Govt. of NCT of Delhi.

This is in compliance with the Order dated 24.09.2019 of Hon'ble NGT in the above mentioned case. The progress report as on 31.12.2019 for remedial action against the bad odor from the 45 MGD STP, Kondli in Delhi is as below:

- 1) The consultant appointed by DJB had surveyed and inspected 45 MGD STP, Kondli site round the clock to assess the actual odor problem and accordingly submitted Detailed Project Report(DPR) on 17.10.2019 wherein, it was recommended to install Two or better stage Biological Odor Control Unit at four critical locations of the 45 MGD STP.
- 2) The Press NIT for the work of "Retrofitting of 45 MGD (Phase IV) at Kondli, Delhi with Odor Control Units along with O&M of 5 Years" was invited vide Press NIT No. 06 (2019-20)/SDW-IV dated 01.11.2019 which was due on 26.11.2019.
- 3) 04 Nos. of bids were received against the above said NIT. After technical evaluation and further clarifications sought from the prospective bidders, all the four bids were found qualified.
- 4) The financial bids were opened on 05.12.2019 and the financial concurrence of the project was obtained from finance on 30.12.2019.
- 5) The Technical Committee meeting was held on 31.12.2019 where the committee after due deliberation recommended the case to put up before Work Advisory Committee and further by Delhi Jal Board for award of work.
- 6) The work can only be awarded after obtaining approval from the Delhi Jal Board. Since no board meeting could be held due to enforcement of Model Code of Conduct for Legislative Assembly Elections of Delhi, hence the proposal will be put up before Delhi Jal board after lifting of Modal Code of Conduct.



- 7) In the meantime, approximately 2000 new trees have been planted inside the 45 MGD STP. The plantation has been done by DJB along with representatives of nearby RWA societies.
- 8) In compliance with the Hon'ble NGT directions to prepone all necessary procedures, DJB has followed the same while processing the case like squeezing the time limit for publishing the tender and seeking clarification post receipt of the tenders from the prospective bidders. The DJB has invited short NIT for the above said work after approval by the competent authority in place of the regular NIT for the projects which usually takes 03 months time. Also, 15 days time is to be given for clarifications from prospective bidders against which only 03 days have been given in the instant case. Hence, DJB tried it's best to prepone the procedures in this project without violating any mandatory prevailing procedures.
- 9) This is to mention that the total time line mentioned in the NIT for completion of the above said work is 05 Months after issue of Work Order by DJB for Supply, Installation, Testing and Commissioning (SITC) of the Two Stage Biological Odor Control Units (OCUs) in the proposed locations of STP including complete connections with existing plant, online monitoring system & all allied works with 05 years Operation & Maintenance of the system. The project time line of 05 months for SITC of Odor Control Units has been considered based on market survey as these units will be manufactured and imported from abroad which usually takes 12-14 weeks for delivery at site including custom clearance in India and transportation followed by 6-8 weeks for installation, testing and commissioning of the Odor Control Unit including complete connections with existing plant, online monitoring system, development of mobile application & other allied works.

Submitted Please

  
(D. K. Vaishya) 15.01.2020

CE(SDW)S&E

CHIEF ENGINEER (SDW) S&E  
DELHI JAL BOARD  
KILOKRI SPS, JAL VIHAR  
NEW DELHI-110024